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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 1

COURT NO. : 1

29.04.2019

O.A./260/286/2019

D GURU
-V/S-
KENDRIYA VIDYALAYA SANGHTAN

ITEM NO: 20

FOR APPLICANTS(S) Adv. : Mr.B.Pujari

FOR RESPONDENTS(S) Adv.: Mr.H.K.Tripathy

Notes of The Registry	Order of The Tribunal
	<p>Heard both the learned counsels for the applicant and the respondents. Mr.H.K.Tripathy, learned counsel has filed memo of appearance for the respondents. Registry is directed to reflect his name.</p> <p>2. The applicant was a participant in the LDCE held on 22.7.2018 for promotion to the post of Trained Graduate Teacher (English) vide notice at Annexure A/2. He was provisionally selected and placed at Sl. No. 257 at Annexure A/15. The concerned Principal has also recommended his case as seen from Annexure A/8. It is apprehended by the applicant that the post will be filled up by subsequent advertisement as per Annexure A/7. No communication has also been made to the applicant that he is not found fit for the above post.</p> <p>3. We are therefore, of the opinion that applicant's case deserves consideration as per law. Hence respondents No. 2 & 3 are directed to dispose of the representations dated 9.3.2019 and 12.3.2019 at Annexure A/8 and A/9 of the applicant, preferably within a period of two months through a speaking and reasoned order, copy of which be communicated to the applicant. Till disposal of the applicant's representation as above, one post for the TGT (English), for which the present OA is filed by the applicant, may not be filled up in pursuance to the fresh notification at Annexure A/7.</p> <p>4. It is made clear that we have expressed no opinion on the merit of the case. The OA stands disposed of accordingly. There will be no order as to costs.</p>

5. Copy of the order be given to both the learned counsels.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath